## CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH

## OA/021/71/2015

HYDERABAD, this the 2<sup>nd</sup> day of March, 2021

Hon'ble Mr. Ashish Kalia, Judl. Member Hon'ble Mr. B.V. Sudhakar, Admn. Member

- 1. Sri I. Marianna, S/o. Anthony,
  Aged about 55 years,
  Occ: Addl. Commissioner,
  Hyd-II, Commissionerate,
  Basheerbagh, Hyderabad.
- Sri. R. Manohar, S/o. R. Rajagopal, Aged about 49 years, Occ: Addl. Commissioner, Audit Commissionerate, Hyderabad.

...Applicants

(By Advocate : Sri N. Vijay)

Vs.

- Govt. of India,
   Ministry of Finance, Department of Revenue,
   Central Board of Customs and Central Excise,
   North Block, New Delhi rep. by its
   under Secretary.
- 2. Central Board of Customs and Central Excise, North Block, New Delhi rep. by its Chairman and Spl. Secretary.
- 3. Union Public Service Commission, Dholpur House, Shahjahan Road, New Delhi rep. by its Chairman.

....Respondents

(By Advocate : Smt K. Rajitha, Sr. CGSC Sri B.N. Sharma for R3)

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## ORAL ORDER (As per Hon'ble Mr. B.V. Sudhakar, Admn. Member)

Learned counsel for the parties present.

2. It is reported that the applicants have been promoted. Hence, the O.A. has become infructuous and it is accordingly dismissed. No order as to costs.

(B.V.SUDHAKAR) ADMINISTRATIVE MEMBER (ASHISH KALIA) JUDICIAL MEMBER

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